

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.2462
TO BE ANSWERED ON 24.03.2022

EFFORTS FOR PERMANENT POSITION IN UNSC

2462. SHRI ABDUL WAHAB:

Will the Minister of **External Affairs** be pleased to state:

- (a) whether Government has strived to get India a permanent position in the United Nations Security Council (UNSC);
- (b) efforts made by Government in this regard during the last six years;
- (c) India's predicament in achieving the permanent position in UNSC;
- (d) whether Government has any strategies or plan of action in this regard; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

- (a) Yes; Government of India has been according highest priority to obtain a permanent membership for India in an expanded United Nations Security Council (UNSC).
- (b) The process of UNSC Reforms is being presently discussed under the Inter-Governmental Negotiation (IGN) framework of the UN General Assembly, where India along with like-minded countries has been pushing for text-based negotiations to commence on an urgent basis. A large number of countries have supported India's candidature for permanent membership of the UNSC.
- (c) As per provisions of the UN Charter, reform of the UN Security Council needs to be approved by a process involving a vote of two-thirds of the members of the UN General Assembly and ratified in accordance with their respective constitutional processes by two thirds of the Members of the United Nations, including by all the permanent members of the Security Council. As such, we continue our ongoing efforts to build as large a constituency as possible for effecting the reform of the UN Security Council.
- (d) & (e) India is working alongside other reform-oriented countries through its membership in G-4 (India, Japan, Brazil, and Germany) and the L.69 Group (a cross regional group of countries from Asia, Africa, and Latin America) for building support among the UN Member States for expansion in both permanent and non-permanent categories.

United Nations Security Council reforms and expansion of its membership, with India as a permanent member, continues to be one of Government of India's key priorities in all its bilateral and multilateral engagements including at the highest levels and the Government is engaging with other countries on this issue.
